

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No.2726
TO BE ANSWERED ON 10.03.2021

CSR fund

**2726. SHRI SUKHBIR SINGH JAUNAPURIA:
SHRI HEMANT TUKARAM GODSE:**

Will the Minister of **Coal** be pleased to state:

- (a) whether the Government has formulated any scheme to utilize Corporate Social Responsibility (CSR) fund of coal companies for the development of coalfields;
- (b) if so, the details thereof along with the details of the development works being carried out thereon;
- (c) the quantum of funds accrued and utilized by coal PSUs for the purpose during the last three years and the current year;
- (d) the status of physical progress of such development works/activities;
- (e) whether any of the coal PSUs has defaulted in spending CSR funds and if so, the details thereof along with the corrective action taken by the Government thereon; and
- (f) whether any relief is being provided to the families of the miners who suffered accidents and if so, the details thereof?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): Coal India Limited (CIL) and its subsidiaries undertake Corporate Social Responsibility (CSR) as per Scheduled VII of Companies Act 2013.

(b) to (d) : As per CSR policy of CIL, subsidiaries of CIL have to spend 80% of their CSR fund within a radius of 25 kms. of their project sites/mines/area Head Quarter (HQ)/company HQ. Major development works/activities undertaken from CSR funds by coal PSUs are infrastructure development, skill development, social empowerment, water supply, health and sanitation, promotion of sports and providing education facilities etc. The details of CSR funds allocated and spent during the last three years and current year by CIL and its subsidiaries are furnished in the table below:

Fig in Rs. crores

Financial Year	CSR Fund as per Companies Act, 2013	Actual CSR Expenditure
2017-18	383.05	483.78
2018-19	353.98	416.47
2019-20	396.20	587.84
2020-21 (Subject to audit)	440.13	283.85 (Apr. – Dec.)

The physical progress of major development works/activities undertaken as part of CSR by CIL and its subsidiaries is at **Annexure A**.

(e): The coal PSUs are not in default of spending CSR funds as per Companies Act 2013.

(f): In CIL and its subsidiaries, miners are provided the following relief in case of accident:

A- Relief/compensation to the families of mine workers of CIL and its subsidiaries who suffered accidents or die due to mine accident: -

1. Compensation under the Employee's Compensation Act, 1923.
2. An amount of ₹ 15 lakh is paid as Ex-gratia
3. An amount upto ₹ 1,25,000/- is paid under the Life Cover Scheme
4. In addition to compensation under the Employee's Compensation Act,1923 an additional amount of 90,000 is paid in case of death or permanent total disablement
5. Upto ₹ 20 Lakhs as per the Payment of Gratuity (Amendment) Act, 2018
6. All employees are covered under the Coal Mines Provident Fund (CMPF) scheme with equal shares of the employee and the company. The accumulated amount is paid.
7. Payment of leave encashment and any other dues.
8. Pension as per Coal Mines Pension Scheme, 1998.
9. Compassionate Employment to the dependent of the deceased employee.
10. Monthly Monetary Compensation in lieu of employment to female dependent. The above is revised with every Wage Revision. Presently, the Monthly Monetary Compensation is paid at 26,292.97 per month.

B- Relief/compensation to the families of Contractors' workers who suffered accidents or die due to mine accident: -

1. Compensation under the Employee's Compensation Act, 1923.
2. An amount of ₹ 15 lakh is paid to the next of kin of the contractors' worker in case of fatal mine accident
3. Nominee of deceased contractors' workers are eligible for payment of accumulated amount under EPF/CMPF.

Annexure A –Unstarred Que no. 2726 for 10.03.2021**Major CSR activities of CIL and subsidiaries during last three years and current year**

S. No.	Company	Project Name	Project Outlay (Rs. Cr.)	Expenditure till date (Rs. Cr.)	Start Year	Completion Year / Ongoing	Physical Progress
1	CIL	First phase of ThalassemicBalSewaYojana	20.00	19.81	2017-18	Ongoing	Ongoing
2	CIL	Rehabilitation and livelihood development of flood affected people in Majuli, Assam	15.60	6.24	2020-21	Ongoing	Ongoing
3	CIL	Contribution to West Bengal State Disaster Management Authority for COVID-19 and Amphan Cyclone Relief	20.00	20.00	2020-21	2020-21	Completed
4	CIL	Contribution to Maharashtra State Disaster Management Authority for COVID-19 relief	20.00	20.00	2020-21	2020-21	Completed
5	CIL	Imparting skill development training to 2000 youths through different centers of Cental Institute of Plastic Engineering & Technology (CIPET)	12.90	12.28	2018-19	Ongoing	Ongoing
6	CIL	Financial assistance to Odisha Power Transmission Company Ltd. (OPTCL) for restoration of damaged electricity lines in Odisha due to cyclone Fani in May 2019	50.32	50.32	2019-20	2019-20	Completed
7	CIL	Contribution to PM-CARES Fund for COVID-19	100.00	100.00	2019-20	2019-20	Completed
8	CIL	Reconstruction of school buildings damaged floods in Dharwad and Bagalkot districts	25.00	6.25	2019-20	Ongoing	Ongoing

		of Karnataka					
9	ECL	Operation, maintenance and management of Industrial Training Institute (ITI), Sikitia, Godda, Jharkhand for 10 years	15.30	0.66	2019-20	Ongoing	Ongoing
10	NCL	Contribution to Madhya Pradesh CM Relief Fund for COVID-19 relief	20.00	20.00	2020-21	2020-21	Completed
11	CCL	Making 3 districts - Bokaro, Ranchi, Hazaribagh Open Defecation Free (Depository nature work)	21.45	21.45	2017-18	2017-18	Completed
12	CCL	Contribution to Jharkhand State Disaster Management Authority	20.00	20.00	2020-21	2020-21	Completed
13	SECL	Providing contribution of Rs. 10.00 crore to Clean Ganga Fund set up by the Central government for rejuvenation of National River Ganga under CSR head	10.00	10.00	2017-18	2017-18	Completed
14	SECL	Financial Assistance to Chhattisgarh State Forest Department under Hariyar Chhattisgarh Programme	72.00	67.56	2017-18	Ongoing	Ongoing
15	SECL	Healthcare project in aspirational districts of Chattisgarh	79.83	47.89	2018-19	Ongoing	Ongoing
16	SECL	Prefabricated toilets in circulating areas of railway stations	128.59	52.02	2019-20	Ongoing	Ongoing
17	SECL	Providing one 128 slice CT Scan machine and one 3M Tesla MRI machine to CIMS Hospital, Bilaspur, Chattisgarh	21.00	16.76	2019-20	Ongoing	Ongoing

18	SECL	Contribution to Chattisgarh State Disaster Management Authority	10.00	7.00	2020-21	Ongoing	Ongoing
19	MCL	Construction of District Stadium at Jharsuguda	15.65	15.49	2016-17	Ongoing	Ongoing
20	MCL	Construction of Medical College at Talcher under CSR of MCL	492.62	465.15	2016-17	Ongoing	Ongoing
21	MCL	Providing sustainable livelihood to the targeted landless family sukhbasi residing on MCL aquired area as a CSR initiatives of MCL	14.22	2.76	2018-19	Ongoing	Ongoing
22	MCL	Construction of Multipurpose Indoor stadium at Jajpur	10.22	4.82	2017-18	Ongoing	Ongoing
23	MCL	MCL - BAIF comprehensive community development programme for sustainable livelihood enhancement	20.29	3.58	2017-18	Ongoing	Ongoing
24	MCL	Construction of Road Over Bridge (ROB) in Talcher	37.22	11.39	2016-17	Ongoing	Ongoing
25	MCL	Urban afforestation project	21.76	19.23	2017-18	Ongoing	Ongoing